

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.3-IA/1005(AHM)2024
in
CP(IB) 198 of 2017

Proceedings under Section 9 IBC

IN THE MATTER OF:

Parshwanath Enterprise
V/s
Anil Technoplus Ltd

.....Applicant

.....Respondent

Order delivered on: 09/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent :

ORDER

IA/1005(AHM)2024

None present for the applicant.

List for further consideration on 24.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)